

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 127
(IB)-129(PB)/2020

IN THE MATTER OF:

Fairway Estates Pvt. Ltd. and Ors

.... Applicant/petitioner

Vs.

Pioneer Urban Land & Infrastructure Ltd. And Ors. Respondent

SECTION:

Under Section 7 of IBC, 2016

Order delivered on 15.01.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Financial Creditors: Mr. Riju Mani Talukdar, Mr. Rit Arora, Mr. Pawan, Advocates.

For the Respondent: Mr. Nikhil Nayyar, Sr. Adv, Ms. Pritha Srikumar Iyer, Mr. Vaveen Hedge, Adv.

ORDER

For order see CP No. (IB)-1602(PB)/2018.

15.01.2020
Aarti Makker